

Name of the Corporate Debtor: Orange Medicare And Research Centre Private Limited  
Date of commencement of CIRP: February 17, 2022;  
List of creditors for claims received up till June 30, 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Saraswat Co-operative Bank Limited	March 29, 2022	23,47,57,561.00	23,47,57,561.00	Bank Loan & Accrued Interest	23,47,57,561.00	23,47,57,561.00	No	100.00%	0	0	0.00	0	Notes
<b>Total</b>			<b>23,47,57,561.00</b>	<b>23,47,57,561.00</b>		<b>23,47,57,561.00</b>	<b>23,47,57,561.00</b>		<b>100.00%</b>					

**Notes:**

1 Security Interest as per Annexure - A1

**SECURITY INTEREST****For Financial Creditor: Saraswat Co-operative Bank Ltd****1. There are following Facilities sanctioned and disbursed by the claimant:**

- a. Term Loan I : Rs. 889.50 Lakhs
- b. Term Loan II : Rs. 411.80 Lakhs
- c. Term Loan III : Rs. 371 Lakhs

**2. Security Interest for facilities:**

<b>Sr. NO.</b>	<b><u>Term Loan I: Rs. 889.50 Lakhs</u></b>
<b>1.</b>	<b>Primary Security: Land &amp; Building situated at Plot no.1, S.No.117, Opp. R&amp;D, Kalas, Pune-411015</b>
<b>2.</b>	<b>Collateral Security:</b>
i.	Proposed hospital Land All that piece and parcel of land admeasuring 0 H 24 R i.e. 2400 sq. mtrs Plot No. 1 as per layout] out of S. No. 177 of Village Kalas within Registration District Pune Sub Registration Haveli and within the limits of Pune Municipal Corporation, and bounded as under:- East : Remaining land of S.No.117 West : Old Pune Mumbai Road South : S. No.116 North : Remaining land of S.No.117
ii.	Dr. V L Bhujadi – Residence All that piece and parcel of Plot admeasuring 420 sq. mtrs. bearing S.No.163/2B/1 of Village Yeravada, within Registration District Pune Sub Registration Haveli and within the limits of Pune Municipal Corporation together with bungalow constructed thereon and which Plot of land is bounded as under: East: S.NO.163/2/C West: Common Road South: Pot Hissa No.2 Open Space North: Pot Hissa No. 3
iii.	Dr. A B Varpe – Hospital All that piece and parcel of Plot No. 88 bearing S.No.49/2/2/1 of Village Vadgaonsheri in Rajashree Colony, within Registration District Pune Sub Registration Haveli and within the limits of Pune Municipal Corporation admeasuring 293 sq. mtrs. as per 7/12 Extract and 198.41 sq. mtrs. as per Regularization Certificate issued by PMC on 15/6/2004 together with hospital constructed thereon consisting of ground plus two upper floors, and bounded as under :- East: Plot No. 89 West: Road South: Colony Road North: Plot No. 87
iv.	Dr. R K Gaikwad – Freehold Land (Details sought for freehold land)
v.	Dr. Vikas J. Pol – Flat (Details Sought for flat)
vi.	Mr. R A Dhapte – Flat All that piece and parcel of Flat No. F-102 i.e. Apartment No. 64 on the First Floor of the building known as Laxmi Township I constructed on land bearing S.No.124/1/1/1/1 at Village Kalas, within Registration District Pune Sub Registration Haveli and within the limits of Pune Municipal Corporation admeasuring 710 sq. ft. i.e. 65.96 sq. mtrs. along with adjoining terrace admeasuring 120 sq.ft. together with 0.84544 undivided interest in common areas and facilities as per the Deed of Declaration dated 16/01/2002, and bounded as under: East: Flat No. D-102 West: Flat No. F-103 South: Open Space North: Open Duct
<b>3.</b>	<b>Personal Guarantee:</b>
a.	Directors of the Company as follows:
i.	Dr. Vitthal L. Bhujadi
ii.	Dr. Anil B. Varpe
iii.	Dr. Rajkumar K. Gaikwad
iv.	Dr. Vikas J. Pol
v.	Mr. Ram A. Dhapte

b.	Mrs. Sadhana Rajkumar Gaikwad (Being wife of Dr. Gaikwad, Director & Co owner of the collateral security)
c.	Mrs. Manasi V. Pol (Being wife of Dr. Pol, Director and Co-owner of the collateral security)

<b>Sr. NO.</b>	<b>Term Loan II: Rs. 411.80 Lakhs</b>
<b>1.</b>	<b>Primary Security: Hypothecation of machinery, equipments, furniture, computer &amp; other office equipments</b>
<b>2.</b>	<b>Land &amp; Building situated at Plot no.1, S.No.117, Opp. R&amp;D, Kalas, Pune-411015</b>
<b>2.</b>	<b>Collateral Security:</b>
i.	Proposed hospital Land All that piece and parcel of land admeasuring 0 H 24 R i.e. 2400 sq. mtrs Plot No. 1 as per layout] out of S. No. 177 of Village Kalas within Registration District Pune Sub Registration Haveli and within the limits of Pune Municipal Corporation, and bounded as under:- East : Remaining land of S.No.117 West : Old Pune Mumbai Road South : S. No.116 North : Remaining land of S.No.117
ii.	Dr. V L Bhujadi – Residence All that piece and parcel of Plot admeasuring 420 sq. mtrs. bearing S.No.163/2B/1 of Village Yeravada, within Registration District Pune Sub Registration Haveli and within the limits of Pune Municipal Corporation together with bungalow constructed thereon and which Plot of land is bounded as under: East: S.NO.163/2/C West: Common Road South: Pot Hissa No.2 Open Space North: Pot Hissa No. 3
iii.	Dr. A B Varpe – Hospital All that piece and parcel of Plot No. 88 bearing S.No.49/2/2/1 of Village Vadgaonsheri in Rajashree Colony, within Registration District Pune Sub Registration Haveli and within the limits of Pune Municipal Corporation admeasuring 293 sq. mtrs. as per 7/12 Extract and 198.41 sq. mtrs. as per Regularization Certificate issued by PMC on 15/6/2004 together with hospital constructed thereon consisting of ground plus two upper floors, and bounded as under :- East: Plot No. 89 West: Road South: Colony Road North: Plot No. 87
iv.	Dr. R K Gaikwad – Freehold Land (Details sought for freehold land)
v.	Dr. Vikas J. Pol – Flat (Details Sought for flat)
vi.	Mr. R A Dhapte – Flat All that piece and parcel of Flat No. F-102 i.e. Apartment No. 64 on the First Floor of the building known as Laxmi Township I constructed on land bearing S.No.124/1/1/1/1 at Village Kalas, within Registration District Pune Sub Registration Haveli and within the limits of Pune Municipal Corporation admeasuring 710 sq. ft. i.e. 65.96 sq. mtrs. along with adjoining terrace admeasuring 120 sq.ft. together with 0.84544 undivided interest in common areas and facilities as per the Deed of Declaration dated 16/01/2002, and bounded as under: East: Flat No. D-102 West: Flat No. F-103 South: Open Space North: Open Duct
<b>3.</b>	<b>Personal Guarantee:</b>
a.	Directors of the Company as follows:
i.	Dr. Vitthal L. Bhujadi
ii.	Dr. Anil B. Varpe
iii.	Dr. Rajkumar K. Gaikwad
iv.	Dr. Vikas J. Pol
v.	Mr. Ram A. Dhapte
b.	Mrs. Sadhana Rajkumar Gaikwad (Being wife of Dr. Gaikwad, Director & Co owner of the collateral security)
c.	Mrs. Manasi V. Pol (Being wife of Dr. Pol, Director and Co-owner of the collateral security)

<b>Sr. NO.</b>	<b>Term Loan III: Additional Facility of Rs. 371 Lakhs</b>
<b>1.</b>	<b>Primary Security: Land &amp; Building situated at Plot no.1, S.No.117, Opp. R&amp;D, Kalas, Pune-411015</b>
<b>2.</b>	<b>Collateral Security:</b>
i.	Niramay Hospital at Plot no. 89 A, Wadgaon Sheri, Pune – 411014 (owned by Dr.Varpe)
ii.	Niramay Hospital at Plot no. 88, Wadgaon Sheri, Pune -411014 (owned by Dr. Varpe)
iii.	Flat no. A- 1/10, 3rd floor, Rajgruha Co Op Hsg Soc Ltd, A, Sr. no. 18/1/2 kondhwa Khurd Pune (owned by Mrs Mansi Vikas Pol, spouse of director, Mr. Vikas Pol)
iv.	Flat No F 102, 1 <sup>ST</sup> Floor, Laxmi township, kalas, Pune (owned by Mr Ram Dhapte and Sahdeo Dhapte)
v.	Sr no 52, hissa no 2c/1/22, Near Telephone Exchange, Bhairav Nagar Dhanori Road, Pune-411015 (owned by Mrs. Sadhana R.Gaikwad, spouse of director Mr. Rajkumar Gaikwad)
vi.	Bungalow at plot no 3, adarsh colony, vidya nagar, yerawada, Pune (owned by Dr. Vitthal Bhujadi)
vii.	Commercial Unit no. S 11, Laxmi classic apt, Mohanwadi, Yerwada, Pune (owned by Dr.Vikas Pol)
viii.	Hospital's Land (Owned by Applicant company) Situated at Plot no. 1, Sr no. 117, Opp Laxmi Township, Kalas, Pune- 411015
ix.	Additional Furniture & fixture of Rs. 75.57 lacs to be purchased (not considered by claimant for calculation of collateral security since the furniture would be purchased at a later stage of the project)
<b>3.</b>	<b>Personal Guarantee:</b>
i.	Directors of the Company as follows:
a.	Dr. Vitthal L. Bhujadi
b.	Dr. Anil B. Varpe
c.	Dr. Rajkumar K. Gaikwad
d.	Dr. Vikas J. Pol
e.	Mr. Ram A. Dhapte
ii.	Mrs. Sadhana Rajkumar Gaikwad (being wife of Dr. Gaikwad, Director and co-owner of the collateral security)